

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-546
IB-605/ND/2020

IN THE MATTER OF:

Geonka India Pvt Ltd

Vs.

Wapcos Ltd

....Applicant

.....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 14.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr Sumesh Dhawan, Mr Kumar Anurag Singh, Mr Anando Mukherjee
Mr. Zain Khan and Mr Shwetank Singh

For the Respondent

: Krishnendu Datta, Adv alongwith Kapil Gupta, Advocate & Mehak
Khurana, Advocate

ORDER

Due to paucity of time, list on 26.02.2021.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)